

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 28.09.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	SUIT 107404/1992	MISS ASHA KERUJI CHOUGALE Vs SHRI.ARUN KERUJI CHOUGALE OTHERS.	SHRI.JAYESH VYAS SHRI.R.D.SAWANT	HEARING
2	SUIT 109053/1992	IQBAL HUSSAIN TAMEEZ HUSSAIN Vs SHEIKH MOHAMMED HANIF S O MOHAMMED JAFFER AND ANR	MR R N NARULA B H VYAS AND BHAVANA SHAH	HEARING
3	SUIT 100023/2017 NM 750/2017	Shri. Arvind Babubhai Patel Vs 1.Shri. Narendra B. Patel 2.Smt. Jyoti Niranjan Desigar 3.Smt. Daksha G. Shah 4.Girish B. Patel	Tejesh Dande and Associates	NM FOR HEARING
4	SUIT 100060/2017 NM 4488/2018	Mr. P V Mahesh Kumar Vs Mr. P V Raghavan	Mr. Gopal C.M. Jetly	NM FOR HEARING
5	SUIT 100185/2017 NM 346/2017	1.Manjulaben Haridas Mapara 2.Ranjit Haridas Mapara 3.Ashok Haridas Mapara 4.Bharti Ranjit Mapara Vs Mr. Vinodbhai Nathalal Panchmatia	Mr. Ashok M. Saraogi	NM FOR HEARING
6	STAMP 10223/2019 NM 3943/2019	Jasbirsing Arjunsingh Narang St. No. 10223 of 2019 Vs Charanjit Kaur Narang And Ors	V.B.Ghorpade	NM REPLYREJOINDER
7	STAMP 11863/2019 NM 4213/2019	Shri Vinayak P. Tare - Suit St. No. 11863 of 2019 Vs Dewan Housing Finance Corporation Ltd And Ors A.R.SAMPATHKUMAR	Ravi Verma	NM REPLYREJOINDER
8	SUIT 102023/2005 CS 1457/2019	Vs THE MYSORE CO-OPERATIVE HOUSING SOCIETY LTD. 7 O	MR. CHOUGULE MS.R.S.PEERBHOY-1 TO 3	CS HEARING
9	SUIT 100475/2012 CS 2175/2019 CS 2171/2019	SHRI PRAKASH T. SURVEY AND ORS. Vs CHRISTOPHOR DOMNIC DMELO AND ORS Surendra Chunilal Gupta	HINA A. MODY	CS HEARING
10	SUIT 102271/2016 CS 1102/2019 NM 3780/2016	Vs 1.Hem Resha Co- op.Hsg.Soc.Ltd. 2.M/s.Hem Builders 3.Virendra Chunilal Gupta 4.Dist.Deputy Registrar	Vipul Shukla and Mangesh Nalawade	CS REPLY

CITY CIVIL COURT MUMBAI				
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COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 29.09.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	STAMP NO. 3807/20	Abdul Kadir Yakoob Patrawala and 10 Ors. Vs Laboratories Griffon Pvt. Ltd. and 1 anr.	Adv. Sachin Agavane	HEARING
2	STAMP NO. 3808/20	Abdul Kadir Yakoob Patrawala and 10 Ors. Vs Laboratories Griffon Pvt. Ltd. and 1 anr.	Adv. Sachin Agavane	HEARING
3	STAMP NO. 3809/20	Abdul Kadir Yakoob Patrawala and 10 Ors. Vs Laboratories Griffon Pvt. Ltd. and 1 anr.	Adv. Sachin Agavane	HEARING
4	SUIT 108253/1996	Jagdish Umeshchandra Joshi Vs Dr.Narendra Umeshchandra Josh	Girish B. Kedia	S.CT.H.CT. TIME BOUND
5	SUIT 110222/1988	MRIDULLA JYOTI RAO Vs T V JOSHI AND ORS	M P NARAYANSWAMY R R NAGDA	S.CT.H.CT. TIME BOUND
6	SUIT 103622/2008	BABIBAI MORESHWAR PATIL AND 4 ORS Vs M S OM ENTERPRISES 3 ORS	S R MISHRA SANDEEP MAHADIK 2 TO 4	SUPREME/HIGH COURT EXPEDITED
7	SUIT 109473/1993	SAHAKAR MAHARSHI SHANKARRAO MOHITE PATIL SAH SAKHAR KARKHANA LTD Vs JAYAMANKUMAR H ASHAR AND ORS	YATIN R SHAH 2ND COURT RECEIVER	ARGUMENT P.H.
8	SUIT 103602/2011	BANKEY H AGGARWAL AND 4 ORS VS THE TAHSILDAR AND MANDAL ADHIKARI	L C TOLAT AND CO VIKRANT K NARKAR 2 AND 4	ADDITIONAL ISSUES
9	SUIT 107478/2005	GHATKOPAR AND 3 ORS VS KISAN G MEHTA AND ORS	MULLA AND MULLA	ADDITIONAL ISSUES
10	SUIT 101537/2009 CS 2138/2019	ABAJI NANA NIKAM ANR VS RAVINDRA ABAJI NIKAM ANR	SURESH K. MALI S.P. MOHITE	CS REPLY

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 30.09.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	SUIT 104501/2013	MR. RAGHUNATH MAHADEVO PATIL Vs MR. DATTARAM KRISHNA PATIL AND ORS PANDURANG RAMCHANDRA DABRE	M L VERMA	SUPREME/HIGH COURT EXPEDITED
2	SUIT 100512/2014	1.NATIONAL EDUCATION SOCIETY 2. VAIBHAV KOKATE Vs PARASHNATH RAMADHAR PANDEY ORS	R.D. MISRA	ARGUMENT P.H.
3	SUIT 102003/2009 NM 282/2019	SMT.PAVITRDEVI@SAVATRIDEVIWdo Vs JIJAYANATHPANDEYANR	R.O.PATHAK V.T. DUBEY	NM FOR HEARING
4	SUIT 103863/2009 NM 4853/2019	YOGESH N PATEL Vs NARAYANBHAI P PATEL AND ANR	MUKESH SUBRAMANIAM VINOD B SINGH 1,2	NM FOR HEARING
5	SUIT 104103/2011 NM 2/2018	SHEELA ANANT CHAVAN Vs SUMANT S CHAVAN AND 12 ORS	E A SASI AND SEEMA HUNNURKAR	NM FOR HEARING
6	SUIT 104240/2010 NM 3467/2013	MODERN INDIA LTD Vs BELVEDERE COURT CONDOMINIUM AND 6 ORS	FEDERAL RASHMIKANT THAKORE JARIWALA AND ASSOCIATES 1 TO 3 AND 6	NM FOR HEARING
7	SUIT 102780/2013 NM 3758/2015	CAPT ARUN SETHI Vs THE CCI CLUB THE CRICKET CLUB OF INDIA LTD	THE BACHELOR CAPT ARUN SETHI	NM FOR HEARING
8	SUIT 102583/2015 NM 4300/2015	1.Mr. Narayanbhai Ganeshbhai Patel 2.Mr. Mangalbhai Ganeshbhai Patel Vs 1.Smt. Sadhana Kailashnath Tiwari 2.Pimpleshwar Mahadev S.R.A. Co. Op. Hsg. Society Ltd. Surendra Chunilal Gupta	Mr. Dhananjay C. Pathak	NM FOR HEARING
9	SUIT 101093/2016 NM 2387/2016	1.Virendra Chunilal Gupta 2.Chetan Virendra Gupta 3.M/s. Vs Seven Hills Realty	VIPUL SHUKLA	CS REPLY

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 01.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	SUIT 100205/2012	DILIP -a- DAGADU SAYYANNA GAIKWAD AND ANR. Vs RAVINDRA DILIP GAIKWAD AND ANR 1.Dr.Smt.Chitra Kanagasabapathya 2.Dr. Kanagasabapathy Sundaram Vs 1.Mangilal Vastimal Parmar 2.Hasmukh Mangilal Parmar 3.Kamlesh Mangilal Parmar 4.Bharat Jain	MR. PRIYAL G. SARDA	HEARING
2	SUIT 101696/2015 NM 3790/2017 NM 519/2019 SUIT 102901/2015 NM 905/2016 NM 4972/2019 NM 2576/2018 NM 4958/2019	Smt. Khatun Nisha Vs 1.Mohd. Kayyum Khan 2.Mrs. Najmul Nisha 3.Mohd. Tabrez Khan 1.M/s. Nishuvri Corporation Madhusudan G. 2.Seventilal Shantilal Kapashi 3.Indulal Shantilal Kapashi Vs 1.Razia Amiral Shroff 2. Shiraz Kamaluddin Pradhan 3.Mumtaz Nisar Somani	IN PERSON	NM FOR HEARING
3	SUIT 100870/2016 NM 1735/2016	Dhanesh Madhusudan Ruparel Vs 1.Hongkong and Shanghai Banking Corporation 2.Nakul Prahad Mehta 1.Noorjahan Wd/o Mohd. Habib Shaikh 2.Adrum Habib Shaikh 3.Altaf Habib Shaikh 4.Akbar Habib Shaikh Vs 1.Swami Leela Shah CHSL. 2.Surendra Laxman Raval 3.Rockline Properties and Developers Ltd.	V.K. Gupta	NM FOR HEARING
4	SUIT 101529/2016 NM 3148/2019	Shri Rambhaji Mahadev Kamble Vs Shri Babasaheb Namdeo Marathe	Madhusudan G. Gawde	NM FOR HEARING
5	SUIT 102605/2016 NM 525/2017	Shri Rambhaji Mahadev Kamble Vs Shri Babasaheb Namdeo Marathe	Harish Joshi and Co.	NM FOR HEARING
6	SUIT 102233/2017 CS 321/2020 NM 3565/2017	Shri Rambhaji Mahadev Kamble Vs Shri Babasaheb Namdeo Marathe	M.R. Sherekar, Ms. Megha Shigavan	NM FOR HEARING
7	SUIT 102233/2017 CS 321/2020 NM 3565/2017	Shri Rambhaji Mahadev Kamble Vs Shri Babasaheb Namdeo Marathe	Mukesh Subramaniam	CS REPLY

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 03.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	SUIT 102943/2015	Shri. Sanat Jivram Joshi Vs 1.Mehraj Abdul Gaffar 2.Salim Abdul Gaffar 3.Sadik Amin Tarani	Shri. J.V.Parmar	HEARING
2	SUIT 101707/2016 NM 3144/2016	1.Mrs. Lalita Surajmal Naval 2.Surendra Surajmal Naval 3.Lester Surajmal Naval Vs 1.Omprakash Hazarimal Naval 2.Mahavir Hazarimal Naval Sohan Singh Dhami	Rakesh K. Agrawal	NM FOR HEARING
3	SUIT 100061/2017 NM 3303/2018 NM 1185/2017	1.M.G. Kulkarni 2.Mohan Singh Dhmi 3.The Chembur Sursangeet CHS Ltd. Mr. Shrinivas Soundra Pandian Vs	Balashri Jalgar	NM FOR HEARING
4	SUIT 100259/2017 NM 3355/2018 NM 3378/2018	1.Subhalaxmi Soundra Pandian 2.Padma Vijay Dhumdhare 3.Subramanian Soundra Pandian Mr. Shivaji Dhondu Shetye Vs	Shri. S.K.Dubey	NM FOR HEARING
5	SUIT 100029/2018 NM 641/2018	1.Mr. Panduranga Dhondu Shetye 2. Mr. Vijay Dhondu Shetye 3. Smt. Supriya Satyavan Kothavie	M/s. Dahibawkar and Co	NM FOR HEARING
6	SUIT 100161/2018 NM 4855/2018	1. Mr. Hindurao Baburao Chavan 2. Mr. Yashwant Baburao Chavan Vs 1. Mr. Manaji Baburao Chavan 2. Mr. Kishan Baburao Charvan 3. Mrs. Kalavati Ramchandra Bhosale	Suraj S. Kudalkar	NM FOR HEARING
7	SUIT 102941/2016 CS 214/2019 NM 3582/2019	Mrs. Indu Rakesh Jain Vs 1.Mrs. Seema Navin Jain 2.Navin Jain 3.Arabian Sea View Co.operative Housing Society Limited	Kalpesh Johshi Associates	CS HEARING
8	SUIT 100264/1983 CS 1695/2019	M S KHANDEWAL LABORATORIES Vs RAKESH KAPOOR	G S MANASAWALA D K AHLUWALIA FOR APPLNT	CS ARGUMENTS P.H.
9	STAMP 8217/2019 NM 3217/2019 CS 1598/2019	Mr. Hirji Parshotam Bhanushali - Suit St. No. 8217 OF 2019 Vs Kiran Bellara	Rajesh Gaikwad	CS REPLY